

Modernizing of coal mines

2086. SHRI ANUBHAV MOHANTY: Will the Minister of COAL be pleased to state:

- (a) whether there is any proposal to modernize the coal mines of the country;
- (b) if so, which are the coal mines that have been listed for modernization;
- (c) what is the present status and condition of all the coal mines that are in operation in Odisha; and
- (d) what is the risk factor prevalent in the coal mines of that State which have not been listed for modernization?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):

(a) and (b) The modernization of coal mines is an ongoing process. Older manual mining methods have been replaced by introduction of modern technology. Modern methods include introduction of continuous miners & powered support longwall faces in underground mines, surface Miners, bigger capacity shovels and Dumpers, In-pit crusher-conveyor system, Tube conveyors, Draglines etc. in opencast mines.

(c) and (d) At present there are 21 producing mines (15 Opencast & 6 Underground) in Mahanadi Coalfields Ltd. (MCL) in the State of Odisha. All the mines of MCL are mechanized and risk factors have been considered at the time of mechanization.

Utilisation of cess on coal

2087. SHRI RANJIB BISWAL: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the cess on coal is being used for generating solar energy other than the donor States;
- (b) if so, the details of those States;
- (c) whether Government has any plan to invest a part of the cess on coal for research and development of Clean Energy Technology (CET) in donor States; and
- (d) if so, the details of investment during the current year, State-wise;

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):

(a) to (d) Information is being collected and will be laid down on the table of the House.

Construction of individual toilets in villages

2088. SHRIMATI RANEE NARAH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of target for construction of individual's and village toilets during 2nd October, 2014 to 2nd October, 2016. under the Swachh Bharat Mission (SBM); and

- (b) the total number of such toilets constructed during that period under SBM?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Swachh Bharat Mission (Gramin) is a demand driven programme and no targets are kept for individual/village toilets. However, against an expected outcome of **180 lakh** for construction of individual household latrines under the Swachh Bharat Mission (Gramin) from 2nd October, 2014 to 2nd October, 2016, 241.51 lakh toilets have been constructed in this period. As far as Community Sanitary Complexes is concerned, ordinarily such complexes are to be constructed only when there is lack of space in the village for construction of individual household toilets, or in bigger peri-urban villages with large floating population, and that too after ensuring adequate Operation and Maintenance arrangements and water availability. A total of 2707 Community Sanitary Complexes have been constructed during 2.10.2014 to 2.10.2016.

Proposal for drinking water and sanitation scheme

2089. SHRI DARSHAN SINGH YADAV: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of targets set and achievements made under drinking water and sanitation scheme during each of the last three years, State/UT-wise;
- (b) the details of proposals received by the Central Government from various States under the said schemes; and
- (c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) to (c) The State/UT-wise details of targets set and achievements made under National Rural Drinking Water Programme (NRDWP) during each of the last three years are given in Statement-I (*See below*). Under NRDWP, the execution of rural drinking water supply is done by the States. The rural drinking water supply to be taken up is approved by the State Level Scheme Sanctioning Committee (SLSSC). The States do not send their schemes to the Ministry for approval. Funds under NRDWP are released to the States in two installments. In the year 2016-17, first installments of funds to the tune of ₹ 1986.66 crores have been released to the States early in the month of April-May 2016. Second installment of funds is released after getting the proposals from the States along with utilization certificate and other requisite documents as per NRDWP guidelines. During 2016-17, as on 30.11.2016, State Govt, of Andhra Pradesh, Arunachal Pradesh, Bihar, Chhattisgarh, Haryana, Himachal